

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).11737/2005

(From the judgement and order dated 13/04/2005 in CMWP No. 28924/2005
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

MAN MOHAN GOEL

Petitio ner(s)

VERSUS

PRADESHIYA I & I CORP. U.P. LTD. & ORS.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment
and urging addl. grounds and with prayer for interim relief))

Date: 06/02/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE ALTAMAS KABIR

For Petitioner(s)

Mr. Dhruv Mehta, Adv.

Mr. Harshvardhan Jha, Adv.

Mr. Yashraj Deora, Adv.

for M/S K.L. Mehta & Co.,Adv.

For Respondent(s)

Mr. Ajay Sharma,Adv.

UPON hearing counsel the Court made the following

O R D E R

As prayed for, put up this matter after two weeks since i
t is stated that a proposal for one

time settlement is pending consideration.

(Ajay Kr. Jain)
(Vijay Dhawan)

Court Master
Court Master